

From,

Registrar General,  
High Court of Uttarakhand,  
Nainital

To

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/Judges, Family Courts, Subordinate to High Court of Uttarakhand.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Center, I st Floor, House No. 85/1, Laxmi Road, (Near FavvaraChauk), Dehradun.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Legal Advisor to Hon'ble the Governor, Rajbhawan, Dehradun.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, House No.23/16, Circular Road, Dalanwala, Dehradun, 248001.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent LokAdalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
19. Deputy Director (Law), Competition Commission of India, 9<sup>th</sup> Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023.

C.L. No. 15/UHC/Ins/XVII-05/2021

Dated: October 20<sup>th</sup>, 2021

**Sub: Call on and meeting with other officers on posting in the Station.**

Sir/Madam,

On the subject above, may I invite kind attention of all the judicial officers of the State towards the C.L. No. 56 dated 17.04.1974 of the Hon'ble High Court of Judicature at Allahabad, which with a view to promote good and healthy relations amongst the Judicial Officers, emphasize that they should associate with their brother/sister officers, and make it obligatory for every Officer, newly posted in District to call on and meet officers posted at the station.

2. However, it has come to the knowledge of the Hon'ble Court that the guidelines given in the aforesaid Circular are not being followed by some officers, particularly those who are new in service. I am, therefore, directed to reiterate the instructions given in the said circular for information of the all concerned, and advise all the officers that on their posting in the District, they should call on and meet their brother/sister officers posted at the station.

3. While emphasizing the guidelines given in the Circular quoted under reference, I am further directed to request all the District Judges that as soon as a new officer joins in the District, he/she should also be introduced to all the officers posted at the station by the District Judge in the monthly meeting or in other meeting convened in this regard, and when the officer joins an outlying Court, this practice may also followed at the outlying place by the senior most judicial officer of such Court

4. These orders shall also apply to Principal Judge/Judges of the Family Courts.

Yours Sincerely,

Sd/-

(DhananjayChaturvedi)

Letter No. 5008/UHC/Ins/XVII-05/2021

Dated: October 20<sup>th</sup>, 2021

Copy forwarded for information to:-

1. P.P.S. to Hon'ble the Chief Justice with request to place this Circular Letter before His Lordship for kind perusal.
2. PS(s)/PA(s) to Hon'ble Judge(s) with the request to place the same before His Lordship for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court and O.S.D. of the Court.
5. Librarian of the Court.
6. Assistant Registrar (IT), High Court of Uttarakhand, Nainital to upload the Circular Letter on the official website the Court.
7. Guard File.

Registrar General